

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - I**

ITEM No.201

CP(CAA) 72 of 2020 in CA(CAA) 51 of 2020

**Proceedings under Section 230-232 of Co. Act, 2013**

**IN THE MATTER OF:**

Sijcon Design & Eng Pvt Ltd

.....Applicant

**Order delivered on 04/04/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**  
**Mr. Sameer Kakar, Hon'ble Member(T)**

**PRESENT:**

For the Applicant	: Mr. Pavan Godiwala, Advocate
For the Income Tax	: Ms. Riya Navin, Proxy Advocate for
	: Ms. Maithili Mehta, Advocate
For RD	: Mr. Shiv Pal Singh, Deputy Director

**ORDER**

Now, hard copy of the approval scheme of the Transferor Company by the NCLT, Mumbai Bench has been filed.

Further, the Income Tax Department and RD Office has already recorded their no objection for the approval of the scheme on 07.09.2022.

Learned Counsel for the applicant is directed to file the revised synopsis of final stage as approved by this Tribunal.

Re-list on 18.04.2024.

**-Sd-**  
**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

**-Sd-**  
**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**